

C O N T E N T S

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THE DEPUTY SPEAKER

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PANEL OF CHAIRMEN

Shri Basu Deb Acharia

Shri P.C. Chacko

Shrimati Sumitra Mahajan

Shri Inder Singh Namdhari

Shri Francisco Cosme Sardinha

Shri Arjun Charan Sethi

Dr. Raghuvansh Prasad Singh

Dr. M. Thambidurai

Dr. Girija Vyas

Shri Satpal Maharaj

SECRETARY GENERAL

Shri T.K. Viswanathan

LOK SABHA DEBATES

LOK SABHA

Wednesday, December 12, 2012/Agrahayana 21, 1934 (Saka)

The Lok Sabha met at Eleven of the Clock

[MADAM SPEAKER in the Chair]

OBITUARY REFERENCE

MADAM SPEAKER: Hon. Members, I have to inform the House about the sad demise of Pandit Ravi Shankar.

Pandit Ravi Shankar was a Member of Rajya Sabha from 1986 to 1992.

He received many awards and honours from his own country and abroad including the highest civilian award, the Bharat Ratna in 1999. He was also conferred with Deshikottam from Vishwa Bharati, Music Council, UNESCO Award, Magsaysay Award and Grammy Award.

Pandit Ravi Shankar passed away today in San Diego, USA at the age of 92 years.

We deeply mourn the loss of such a dynamic and versatile personality and I am sure the House will join me in conveying our condolences to the bereaved family.

The House may now stand in silence for a short while as a mark of respect to the memory of the departed.

11.02 hrs

The Members then stood in silence for a short while.

11.03 hrs

STATEMENT BY MINISTER

Holding of inquiry into reported lobbying for FDI in India by Walmart

MADAM SPEAKER: Question Hour.

... (*Interruptions*)

THE MINISTER OF URBAN DEVELOPMENT AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI KAMAL NATH): Madam, I just want to say something.

MADAM SPEAKER: Yes.

SHRI KAMAL NATH: Madam, yesterday I had shared the concern of hon. Members on the Press reports concerning Walmart. I had also informed the House that the Government had no hesitation in having an inquiry. Today I would like to inform the House that the Government will appoint a retired Judge to hold an inquiry into the media reports concerning Walmart. We will make this a time-bound inquiry so that as fast as possible, the House is informed of its results. ...

(*Interruptions*)

SHRI SUDIP BANDYOPADHYAY (KOLKATA UTTAR): Would it be by a retired Judge of the Supreme Court or the High Court? ... (*Interruptions*)

MADAM SPEAKER: Let him complete.

... (*Interruptions*)

श्री शैलेन्द्र कुमार (कौशाम्बी): सुप्रीम कोर्ट के रिटायर्ड जज से इनक्वायरी कराइए। ... (*Interruptions*)

MADAM SPEAKER: You please address the Chair.

... (*Interruptions*)

श्री कमल नाथ: मैंने आप सबके सुझाव सुन लिए हैं, आप मुझे सुझाव हाउस के बाहर भी दे दीजिएगा। हमें कोई संकोच नहीं है कि रिटायर्ड जज से इनक्वायरी कराएं, तो आप मुझे अपने सुझाव कृपा करके दे दीजिएगा। ...(व्यवधान)

MADAM SPEAKER: Question Hour. Question 261. Shri Satpal Maharaj.

(Q.261)

श्री सतपाल महाराज : अध्यक्ष महोदया, मैं उत्तराखण्ड से आता हूँ और उत्तराखण्ड एक पर्वतीय राज्य है। अन्य पर्वतीय राज्य जैसे हिमाचल प्रदेश, जम्मू-कश्मीर, अरुणाचल प्रदेश और उत्तराखण्ड में शिक्षा ग्रहण करने वाले छात्रों के लिए तकनीकी शिक्षा के साधन नहीं हैं। उनको टेक्नीकल शिक्षा प्राप्त करने के लिए मैदानी इलाकों में आना पड़ता है। मैं मंत्री जी से जानना चाहता हूँ कि टेक्नीकल एजुकेशन के लिए भविष्य में उनके पास क्या योजना है? हमारे उत्तराखण्ड के अंदर जल विद्युत की बहुत-सी परियोजनाएं लग रही हैं, तो हाइड्रो टरबाइन्स को चलाने के लिए जो टेक्नीकल एजुकेशन है, अगर उसके संस्थान हमारे यहां पहाड़ों में लग जाएं, तो लोगों को बड़ा लाभ होगा। इस प्रकार से रेलवे के जो ट्रांसफार्मर्स होते हैं, उसकी जो मशीनें होती हैं, उनकी वाइपिंग की टेक्नीकल एजुकेशन, टनल बनाने की टेक्नीकल एजुकेशन, रॉड बनाने की टेक्नीकल एजुकेशन होनी चाहिए क्योंकि ये सब काम पर्वतों में हो रहे हैं। ये सब काम पर्वतों में हो रहे हैं, तो इनकी शिक्षा के अगर यहां संस्थान लग जाएंगे तो उससे हमारे पर्वतीय राज्य उत्तराखंड को बड़ा लाभ प्राप्त होगा।

SHRI M.M. PALLAM RAJU: Madam Speaker, in the overall scheme of education we are paying particular emphasis to the remote regions like the Northeastern States and the hilly States. You are aware that the funding to most of the education schemes is also in the pattern of 90:10 in the remoter regions, where 90 per cent of the cost is borne by the Central Government and 10 per cent by the respective States. I know that the hilly States have their challenges in terms of accessibility and all that. That is the reason this extension is being given.

As far as technical and higher education courses are concerned, the rules are the same in terms of qualifying institutions. The AICTE has been doing a great job as far as the qualification of the technical institutions is concerned, where they have made a very transparent process in qualifying the institutions. I think Uttarakhand also has been doing well in qualifying the institutions.

श्री सतपाल महाराज : अध्यक्ष महोदया, मैं पहले तो मंत्री जी को धन्यवाद दूंगा कि 2012 में 283 एप्लीकेशंस को प्रोसेस किया और स्वीकृति प्रदान की। पर यह बहुत कम है। हमारे देश के जो पर्वतीय राज्य हैं, जैसे हिमाचल प्रदेश, जम्मू-कश्मीर, अरुणाचल प्रदेश और उत्तराखंड हैं, ये पूरे हिमालय के भूभाग को कवर करते हैं। यहां और भी टेक्नीकल एजुकेशन के संस्थान होने चाहिए, ताकि लोगों को यहां से पलायन

न करना पड़े और घर बैठे ही उन्हें टेक्नीकल एजुकेशन मिल जाए। इस तरह वे भी भारत निर्माण में अपना योगदान दे सकेंगे। ये राज्य ऐसे हैं जहां पर टेक्नीकल एजुकेशन न होने के कारण लोगों को सेना में भर्ती होना पड़ता है और इन एरियाज में सेना में भर्तियां भी कम होती हैं। मेरा मंत्री जी से सवाल है कि हमारे सीमावर्ती क्षेत्रों में विशेष रुचि लेते हुए क्या वहां के लोगों के लिए टेक्नीकल एजुकेशन संस्थान मुहैया कराएंगे?

SHRI M.M. PALLAM RAJU: Madam, technical education is a very important aspect in our overall educational plan. Definitely we would like to empower the hilly States with more technical educational institutes and also vocational educational institutes. That is why one of the new IITs has been placed in Uttarakhand. But we must also practically understand that remoter the location, harder it will be for the faculty to move in and to attract good faculty. So, I think we should focus on improving the accessibility to those locations which have already been identified where we have started new IITs and IIMs. I am sure that Uttarakhand will be doing well in terms of a whole lot of its technical educational institutions.

श्री अर्जुन राम मेघवाल : मैं राजस्थान के बीकानेर संसदीय क्षेत्र से आता हूँ। हमारा एरिया रेगिस्तानी है और वहां पर टेक्नीकल एजुकेशन संस्थान का काफी अभाव है। जैसा सतपाल जी ने जानना चाहा है कि पर्वतीय क्षेत्रों में सेरेबल स्कीम के तहत तकनीकी शिक्षा संस्थान खोलने की योजना में 90 और 10 प्रतिशत का रेश्यो रहना चाहिए। मेरा यह मानना है कि रेगिस्तानी इलाकों में भी तकनीकी शिक्षा संस्थानों का अभाव है, जिसके कारण वहां के लोग वोकेशनल एजुकेशन भी नहीं ले पाते हैं। दुर्गम स्थानों में रहने के कारण लोगों को दूर-दूर एजुकेशन के लिए जाना पड़ता है। मैं जानना चाहता हूँ कि क्या रेगिस्तानी इलाकों में भी तकनीकी शिक्षा संस्थान खोलना सरकार की प्राथमिकता है?

SHRI M.M. PALLAM RAJU: Madam, we do appreciate the concerns of these remote locations. But like I said, remoter the location harder it will be for the faculty to go there. But that does not mean that we do not have any intention. But again it is left to the private enterprise to take up whether they would like to put a technical institution there. As far as primary education and secondary education are concerned, both the State and the Central Governments are putting in a lot of

efforts towards rolling it out as far as possible. You know that as far as RTE is concerned, however remote the location, schools should be coming up. But as far as technical education is concerned, it all depends on the availability of the faculty. And also to improve accessibility, the State Governments can take an interest as also some of the private enterprises.

MADAM SPEAKER: Shri P. Karunakaran – Not present.

SHRI T.R. BAALU : Year-by-year the engineering colleges are mushrooming throughout the country, especially in Tamil Nadu. I would like to know whether the faculty member should invariably be a Ph.D; if so, has the Government identified the number of Ph.Ds, specifically pertaining to a particular discipline in which they are going to be employed, available throughout the country? If there is a shortage of Ph.Ds what is the way out to meet the requirement of the existing colleges?

SHRI M.M. PALLAM RAJU: Madam, the All India Council of Technical Education lays down certain criteria in terms of the qualification of the professors and the lecturers who will impart education in these technical institutes and only after the criteria are met in terms of the numbers and the qualification of teachers, the permission is given for new colleges or for expansion capacity of the existing colleges. I am sure, if we mine the data base of the All India Council of Technical Education, we will be able to identify the number of Ph.Ds that are available. Apart from that, I think there should be a larger effort from the Ministry to create a data base of available Ph.Ds.

As far as the creation of new Ph.Ds is concerned, as far as technical education is concerned, India has about a 1000 Ph.Ds who qualify every year. But I feel that is quite less and I hope that we will be able to do more in the coming years.

SHRI T.R. BAALU : What is the way out if sufficient Ph.Ds are not available? Faculty members are not available but day-in-day-out you are permitting opening of new colleges.

MADAM SPEAKER: You are asking the same question again.

SHRI M.M. PALLAM RAJU: Definitely, the higher education and qualified Ph.Ds are important for doing fundamental research and for imparting quality education. Definitely, that is an area that we have to work on. If you look at China, they have about 8000 Ph.Ds coming out every year in technical education. U.S.A. has about 9,000 Ph.Ds and we have only 1,000 Ph.Ds coming out every year. So, we definitely have to focus on that and that is why we are creating an enabling environment in higher education so that we have more Ph.Ds coming out.

श्री दत्ता मेघे : मैडम, मैं आपके माध्यम से माननीय मंत्री जी से पूछना चाहता हूँ कि हर स्टेट में जो कॉलेज खोला जाता है उसका क्या क्राइटेरिया है, क्या प्लानिंग है? महाराष्ट्र सरकार ने केन्द्र को लिखा था कि महाराष्ट्र में बहुत कॉलेज हो गये हैं और वहां विद्यार्थी भी नहीं मिल पा रहे हैं।

दूसरी बात यह है कि ये प्राइवेट कॉलेज 50-60 हजार रुपये से लेकर 1 लाख रुपये तक फीस लेते हैं। जो एससीएसटी या ओबीसीज हैं महाराष्ट्र गवर्नमेंट उनको स्कॉलरशिप देती है तथा एससीएसटी विद्यार्थी की पूरी फीस महाराष्ट्र सरकार भरती है। मैं आपके माध्यम से माननीय मंत्री जी से पूछना चाहता हूँ कि सरकार दूसरे स्टेट्स में एससीएसटी के लिए, गरीब विद्यार्थियों को पढ़ाने की क्या सुविधा देने वाली है?

SHRI M.M. PALLAM RAJU: The approval for qualification of colleges is given according to strict norms and I think it is up to the individual managements to see how these seats are given. Nevertheless, the States can enforce certain reservations. The States can enforce certain support conditions to these institutions. I think that is the subject of relevant States how they want to do it.

श्री दत्ता मेघे : मैडम, मैंने एससीएसटी के बच्चों को पढ़ाने के बारे में पूछा था, उसका उत्तर क्या माननीय मंत्री जी देने वाले हैं?

SHRI M.M.PALLAM RAJU: It is a State policy.

(Q 262)

श्री जगदानंद सिंह : महोदया, आजादी के इतने दिनों में गांव की उपेक्षा करके नगरों के लिए व्यापक योजनाएं बनाई गयीं, मगर नतीजे शून्य के करीब हैं। महोदया, करीब 8000 नगरों में, छोटे कस्बे से लेकर बड़े कस्बे तक 37 करोड़ के लगभग आबादी रहती है। इन नगरों में से केवल 24% नगरों में ही हमारी टाउन-प्लानिंग है और सारे नगर कूड़े-कचरे से भरते चले जा रहे हैं। सीवरेज की कोई व्यवस्था नहीं है। जलापूर्ति सही ढंग से नहीं हो पा रही है। ड्रेनेज सिस्टम बिलकुल खत्म होता जा रहा है, अर्थात् नगर का जीवन अपने आप में नारकीय बनता चला जा रहा है। वर्ष 2005 से जवाहर लाल नेहरू योजना चल रही है, जो शहरी विकास योजना है। वर्ष 2012 तक इस योजना को समाप्त होना था, लेकिन इसे दो साल का और एक्सटेंशन हुआ है। मुझे जो जानकारी मिली है, उसके अनुसार बड़ी रकम खर्च की गई है। यह माना जा रहा है कि नगर विकास स्टेट सब्जेक्ट है, लेकिन पूरे भारत के नगरों की स्थिति जटिल होती जा रही है और इस बारे में ध्यान देना पड़ेगा। हजारों करोड़ रुपए खर्च करके जो योजना वर्ष 2012 तक चलाई गई है, उसके मूल्यांकन के लिए भारत सरकार ने समिति भी गठित की है।

मैं माननीय मंत्री जी से जानना चाहता हूं कि इस मूल्यांकन समिति में भारत के नगरों के विकास के लिए, इन्फ्रास्ट्रक्चर के विकास के लिए जो राशि व्यय की गई है, उसके नतीजे क्या आए हैं?

श्रीमती दीपा दासमुंशी : जेएनएनयूआरएम प्रोजेक्ट के बारे में माननीय सदस्य ने पूछा है, जनसंख्या के हिसाब से यूआईडी स्कीम में 65 शहरों को लिया गया था। It was a committed central share of Rs.66,000 crore. सीएजी रिपोर्ट अभी-अभी आई है। राज्यों ने जिन शहरों को चुना है, वहीं काम किया जा रहा है और 63 शहरों के बावजूद भी यूआईडी एसएसएमटी स्कीम्स में छोटे शहरों को भी लिया गया है। माननीय सदस्य ने जो प्रश्न पूछा है, उसके लिए मैं कहना चाहती हूं कि यह सच है कि कई राज्य ऐसे हैं, जहां प्रोग्रेस बहुत कम है। स्पेशियली जब लैंड एक्वीजिशन का मामला आता है तो देखा जा रहा है कि बहुत राज्य पीछे गए हैं। पैसा दिया गया है, लेकिन रिपोर्ट के हिसाब से प्रोग्रेस कम है। विशेषकर सीवरेज लाइन, वाटर प्रोजेक्ट्स हैं, जहां हाउसिंग प्रोजेक्ट्स हैं, वहां लैंड एक्वीजिशन के कारण प्रोग्रेस स्लो है। शायद माननीय सदस्य बिहार से आते हैं और महोदया आप भी बिहार से आती हैं, मैं बिहार से संबंधित एक रिपोर्ट पढ़ना चाहती हूं क्योंकि बिहार के कई प्रश्न हमारे सामने हैं। कहा जाता है कि बिहार में शहरी विकास बहुत अच्छी तरह से हुआ है, लेकिन बिहार एक ऐसा राज्य है जहां अर्बनाइजेशन बहुत कम करीब 11 प्रतिशत है और वहां आठ प्रोजेक्ट्स के लिए पैसा दिया गया था। उन आठ प्रोजेक्ट्स में से एक को भी अभी तक यूटिलाइजेशन सर्टिफिकेट नहीं मिला है। बहुत राज्य ऐसे हैं, जो यूटिलाइजेशन सर्टिफिकेट भी नहीं देते हैं।

इस कारण सैकेंड इन्सटालमेंट नहीं दी जा रही है। सैंटर की तरफ से सप्लीमेंटरी स्पोर्ट देने के लिए हमारी मिनिस्टरी तैयार है, लेकिन राज्य सरकार अगर यूटिलाइजेशन सर्टिफिकेट नहीं देगी, तो दूसरी किश्त भी हम नहीं दे सकते हैं और केंद्रीय सरकार जो प्रोग्रेस रिफार्म की तरफ जा रही है उसके हिसाब से बिहार का रिफार्म बहुत कम हैं और परफोर्मेंस रिपोर्ट में लैगर्ड शो कर रहा है। जो रिमाक्स आए हैं, इसमें दिया गया है कि आठ जगह में जो प्रोजेक्ट्स दिए गए थे, उनमें से दो शहरों पटना और बोधगया में...(व्यवधान) यह सीएजी रिपोर्ट है।...(व्यवधान)

अध्यक्ष महोदया : आप मंत्री जी की बात सुन लीजिए।

...(व्यवधान)

अध्यक्ष महोदया : आप बैठ जाइए।

...(व्यवधान)

MADAM SPEAKER: Nothing would go on record.

(Interruptions) ...*

श्रीमती दीपा दासमुंशी : आप मेरा उत्तर सुनेंगे, तभी आपको पता चलेगा कि बिहार सरकार ने क्या किया है।...(व्यवधान) बिहार में प्रोग्रेस सबसे कम है। मैं रिकार्ड के मुताबिक कह रही हूँ कि बिहार में शहरी विकास की प्रोग्रेस सबसे कम है। मैडम, जिन प्रोजेक्ट्स के लिए पैसा दिया गया था, उनमें से एक प्रोजेक्ट भी खत्म नहीं कर पाए हैं। यह जीरो परसेंट है और प्रोग्रेस नहीं हुआ है इसलिए जो भी पैसा दिया गया, वह बिहार में एक्सेस हो गया। जो पैसा बिहार में एक्सेस हुआ उसके लिए राज्य सरकार से प्लान मांगा गया था। इस प्लान का पीरिएड भी खत्म हो गया जब सप्लीमेंट्री डीपीआर भेजा जाना था। लेकिन राज्य सरकार की तरफ से जो डीपीआर भेजा जाना था, वह भी नहीं भेजा गया और इसलिए वह प्लान टंडे बस्ते में पहुंच गया तथा केन्द्रीय सरकार उस प्लान में एक भी पैसा नहीं लगा पा रही है। इसलिए बिहार की हालत ऐसी है। बाहर से तो बहुत अच्छा दिखता है लेकिन अंदर की हकीकत यह है कि बिहार में शहरी विकास का पैसा खर्च नहीं हो पा रहा है।...(व्यवधान)

श्री जगदानंद सिंह : अध्यक्ष महोदया, इस भयावह स्थिति की स्वीकृति माननीय महोदया ने की है और यह राष्ट्रीय प्रश्न है कि जब वर्ष 2031 तक भारत के सभी नगरों की 60 करोड़ आबादी हो जाएगी जिसकी आबादी आज 37 करोड़ है तो जो पूरे देश के पैमाने पर आंकड़े आ रहे हैं, वह चाहे पानी हो या जलापूर्ति हो या सड़कों पर बोझ हो या सीवरेज हो या ड्रेनेज सिस्टम की बात हो या गरीबों के लिए बस्ती बनाने की

* Not recorded.

आवश्यकता हो, 25 से 50 फीसदी तक भी हम उस टारगेट को पूरा नहीं कर पाएंगे जो वर्ष 2031 तक इस देश की आवश्यकता है। मेरा यह प्रश्न था कि विभिन्न राज्यों को गत तीन वर्षों में मंत्रालय ने क्या सहयोग किया है?

अध्यक्ष महोदया, वर्ष 2009-2010 में 3300 करोड़ रुपये राष्ट्रीय स्तर पर व्यय हुए हैं और 2010-2011 में 2281 करोड़ रुपये खर्च किये गये। वर्ष 2011-2012 में 4097 करोड़ रुपये खर्च किये गये और 2012-2013 में जो 1055 करोड़ रुपये खर्च करने का कमिटमेंट है अर्थात् 10636 करोड़ रुपये इस पूरे इंफ्रास्ट्रक्चर डवलपमेंट पर खर्च हुए हैं या जो कमिटमेंट है, खर्च होंगे। कमिटमेंट तो बहुत का है लेकिन जब मैं बिहार पर आता हूं तो मैं यहां बताना चाहता हूं कि वॉटर सप्लाई में जहां तीन वर्षों में 2601 करोड़ रुपया राष्ट्रीय स्तर पर खर्च हुआ है, वहीं एक भी पैसा बिहार में नहीं लगा। ...(व्यवधान) ड्रेनेज सिस्टम पर पूरे राष्ट्रीय पैमाने पर विभिन्न शहरों में 212 करोड़ रुपये खर्च हुए हैं, लेकिन बिहार में एक भी पैसा खर्च नहीं किया गया है। सीवरेज प्रोजेक्ट में 586 करोड़ रुपये गत तीन वर्षों में पूरे राष्ट्रीय स्तर पर खर्च किये गये हैं लेकिन वहीं बिहार में एक पैसा खर्च नहीं किया गया। सॉलिड वेस्ट मैनेजमेंट पर 72 करोड़ रुपये विभिन्न शहरों में इस देश के पैमाने पर खर्च किये गये हैं लेकिन बिहार में न तो एक पैसे की स्वीकृति दी गई और न ही एक पैसा बिहार में खर्च किया गया।

रोड के सैक्टर में जो आज शहरों में परिवहन की समस्या बनती चली जा रही है, जाम लगते जा रहे हैं और ट्रांसपोर्ट सिस्टम बिल्कुल धवस्त होता जा रहा है, रोड सैक्टर में 268 करोड़ रुपये राष्ट्रीय पैमाने पर गत तीन वर्षों में खर्च किये गये हैं। लेकिन बिहार में एक नया पैसा खर्च नहीं किया गया है। उसी तरह से वॉटर कंजर्वेशन एंड पार्किंग प्रोजेक्ट्स जो डिफरेंट इंफ्रास्ट्रक्चर्स के विषय हैं लेकिन गत तीन वर्षों में इन पर एक भी पैसा बिहार में खर्च नहीं हुआ है। अकेले ट्रांसपोर्ट सिस्टम पर...(व्यवधान)

अध्यक्ष महोदया: अब आप प्रश्न पूछिए।

श्री जगदानंद सिंह : अध्यक्ष महोदया, 847 करोड़ रुपये देश के पैमाने पर खर्च किये गये हैं और केवल इसी में 12 करोड़ रुपया बिहार को मिला हुआ है। यानी मेरा प्रश्न यह है कि क्या बिहार राज्य से योजनाएं नहीं भेजी गईं या बिहार राज्य को क्या किसी धनराशि की आवश्यकता नहीं है या बिहार राज्य की शहरी आबादी को कोई समस्या नहीं है या बिहार राज्य की समस्या हल करने की कोई आवश्यकता नहीं है या केन्द्र की कोई दिलचस्पी नहीं है?...(व्यवधान)

अध्यक्ष महोदया : आपने कितने प्रश्न पूछ लिये हैं? एक प्रश्न के बहाने आपने इतने सारे प्रश्न पूछ लिये और उस पर भूमिका भी उतनी लम्बी बांध दी है।

... (व्यवधान)

श्रीमती दीपा दासमुंशी : अध्यक्ष महोदया, जो मैंने पहले भी कहा, वह सच है कि बिहार में लीस्ट अर्बेनाइजेशन है। सिर्फ पटना और बोधगया इन दोनों शहरों के लिए स्टेट की तरफ से पैसा मांगा गया था। उसके अलावा जो छोटे-छोटे शहरों के लिए पैसा मांगा गया था, उसमें 7-8 शहरों के नाम आते हैं। बात यह है कि हम लोगों की तरफ से, अर्बन डेवलपमेंट मिनिस्ट्री की तरफ से, सेंट्रल गवर्नमेंट की तरफ से पैसे की रिलीज के लिए कमिटमेंट किया गया था, उसमें से 211.22 करोड़ रुपए 11 प्रोजेक्ट के लिए कमिटिड थे। इसके अलावा हमने यह भी कहा कि 43.58 करोड़ रुपए अभी भी बिहार के पास बचे हुए हैं। ट्रांसपोर्ट के बारे में माननीय सदस्य ने कहा है। जेएनएनयूआरएम के अंतर्गत पटना शहर के लिए बहुत सी बसें खरीदने की बात हुई थी मुझे बहुत दुख के साथ बताना पड़ रहा है लेकिन एक भी बस अभी तक खरीदी गई है। स्टेट की तरफ से खरीदनी होती है। हमारे पास स्टेट की तरफ से जो प्रोजेक्ट दिया गया था, हम वही प्रोजेक्ट कर सकते हैं। 11 प्रोजेक्ट भेजे गए थे, हमने 11 प्रोजेक्ट हाथ में लिए।

महोदया, मैंने कहा अभी तक दो प्रोजेक्ट का यूटिलाइजेशन सर्टीफिकेट नहीं आया है, बाकी प्रोजेक्ट का पैसा रिलीज हुआ है। पहली किश्त रिलीज हुई है, डीपीआर अभी तक तैयार नहीं किया गया है। सीटी प्लान भी तैयार नहीं है। सीएजी की तरफ से भी प्रश्न उठा है क्योंकि जब तक डीपीआर तैयार नहीं होता है पैसा रिलीज नहीं हो सकता है। माननीय सांसद ने जो बात कही है, ठीक कही है, जब पैसा खर्च नहीं हो पा रहा है तो छोटे शहरों को लिया जाए। इसमें तीन शहर थे, एक किशनगंज, दूसरा हाजीपुर और तीसरा बिहारशरीफ है। इनके लिए प्रोजेक्ट भेजे गए थे लेकिन इनकी कास्ट बहुत ज्यादा थी इसलिए मिनिस्ट्री से इसके लिए सैंक्शन नहीं मिली है। अभी भी पैसा पड़ा हुआ है लेकिन अगर ये पैसा खर्च नहीं कर पाएंगे, यूटिलाइजेशन सर्टीफिकेट नहीं देंगे तो बिहार में दोबारा पैसा नहीं जा सकता है।

DR. RATTAN SINGH AJNALA : Madam, I must say that the Jawaharlal Nehru National Urban Renewal Mission is a complete failure of the Government. I call it a failure because not even ten per cent of the work is completed till now and the norms are very cumbersome for a normal Municipal Corporation to be eligible to receive 35 per cent grants under the scheme. Most of the Municipal Corporations are not able to pool in 65 per cent of the resources. Given the situation which we are faced with JNNURM, what steps does the Government propose to take to ensure full coverage of the scheme?

SHRI KAMAL NATH: Madam, we must understand first certain things about the scheme. For the benefit of the hon. Members, I would like to tell them as they ask about the concept of JNNURM from time to time.

JNNURM consists of two components, namely, UIG and UIDSSMT. The UIDSSMT is meant for the smaller towns. This is an effort by the Central Government to support the State Governments in financing them for various projects. The project proposals must come from the State to the Centre. The State Government has to prepare the DPRs and it has to present them to the Central Government.

Now, the hon. Member has said that it is a failure. I do not agree with this sweeping statement because the Chief Minister of Punjab had met me a few weeks ago and I had asked him as to why Punjab has, in the last several years, not presented projects. He said that they had difficulties on reforms. But I was happy when he informed me that now, Punjab is way ahead in its reforms and they have now posed projects. Having posed projects now, it must be understood that JNNURM-I has finished and JNNURM-II is being discussed within the Government to launch and the Government is committed to JNNURM-II. We will certainly examine the projects which the Punjab Government has given us a month ago after having done the required reforms.

श्री गणेश सिंह : माननीय अध्यक्ष महोदया, मैं आपके माध्यम से माननीय मंत्री जी से जानना चाहता हूँ कि केन्द्र सरकार ने बड़े शहरों के विकास के लिए जेएनएनयूआरएम और छोटे शहरों के विकास के लिए यूडीआईडीएसएसएमटी के अंतर्गत योजनाएं चलाई जा रही हैं। मध्य प्रदेश सरकार ने 2010 में फिर 13 जून, 2011 को अपनी कमेटी से एप्रूवल कराकर 24 शहरों जिनमें सतनानगर की 24 करोड़ की योजना शामिल थी के लिए भेजी थी। पिछले सत्र में मैंने सवाल किया था तब माननीय मंत्री जी ने स्वयं इस हाउस में इस बात को कहा था कि मैं कर रहा हूँ। मेरे द्वारा पूछे गए अनस्टार्ड क्वेश्चन संख्या 1970 में जवाब आया है, जिसमें कहा गया है कि वहां की एसएलएससी कमेटी ने एप्रूवल अवश्य दिया है, लेकिन हम इसे नहीं करेंगे। मेरे पास इस तरह का जवाब माननीय मंत्री जी की ओर से आया है। मैं माननीय मंत्री

जी से जानना चाहता हूँ कि मध्य प्रदेश के साथ ऐसा भेदभाव क्यों हो रहा है और विशेष रूप से मेरे लोक सभा क्षेत्र सतना के साथ भेदभाव क्यों किया जा रहा है?

शहरी विकास मंत्री तथा संसदीय कार्य मंत्री (श्री कमल नाथ): मैडम, कोई भेदभाव नहीं है। जब तक राज्य की एसएलसीसी कमेटी ने इसकी रिकमैंडेशन भेजी, बहुत समय गुजर गया था। माननीय सदस्य ने मेरे से बात की थी, मैंने उनसे कहा था कि मैं इस पर आवश्यक विचार करूंगा। सतना को हम उपेक्षित नहीं रखना चाहते। अब जब जेएनएनयूआरएम-2 आयेगा तो इस पर विचार किया जायेगा और माननीय सदस्य से मिलकर इसमें सुधार किया जायेगा। इनकी योजना में सुधार की आवश्यकता है, डीपीआर में सुधार की आवश्यकता है, हम उसमें आवश्यक सुधार करेंगे।

लेकिन इसके साथ-साथ मैं यह भी कहना चाहता हूँ कि माननीय सदस्य ने जो कहा है कि मध्य प्रदेश के साथ भेदभाव किया जा रहा है, मैं इसकी निन्दा करता हूँ, क्योंकि रोड ट्रांसपोर्ट में सबसे ज्यादा पैसा मध्य प्रदेश को गया है। आपने अपनी विधान सभा में, अपनी कैबिनेट में...(व्यवधान) यह गलत बात है, यह मत कहिये, इससे आपको नुकसान होगा। आपने अपनी कैबिनेट में और मध्य प्रदेश की विधान सभा में खुद इसे एप्रिशिएट किया था। इसलिए कोई भेदभाव नहीं है, क्योंकि मध्य प्रदेश में जो गति होनी चाहिए, वह गति नहीं थी, इसीलिए इसमें देरी हुई।

श्री रेवती रमण सिंह : मैं माननीय मंत्री जी से जानना चाहता हूँ कि अभी आपने कई प्रदेशों के बारे में बताया। मैं उत्तर प्रदेश के बारे में जानना चाहता हूँ कि आपकी जो विभिन्न स्कीम्स हैं, उन स्कीम्स में आपने कितना पैसा दिया, उनमें कितना पैसा खर्च हुआ और कितना पैसा खर्च नहीं हुआ? अगले महीने इलाहाबाद में महाकुंभ लगने जा रहा है। मैं आपसे जानना चाहता हूँ कि आपने सीवरेज के लिए पैसा दिया था, उसके बनने के बाद नालों का कितना एमलीडी गंदा पानी गंगा और यमुना में जायेगा, क्या आपके पास इसका कोई ब्यौरा है? यदि आपके पास ब्यौरा है तो देने की कृपा करें।

श्रीमती दीपा दासमुंशी : मैडम, माननीय सदस्य ने उत्तर प्रदेश के बारे में पूछा है, मैं उन्हें बताना चाहती हूँ कि हाथ में जो नम्बर ऑफ प्रोजेक्ट्स लिये गये हैं, यूआईजी में 33 प्रोजेक्ट्स हैं, जिनमें आगरा, इलाहाबाद, कानपुर, लखनऊ, मथुरा, मेरठ और वाराणसी आते हैं और यूआईडीएसएसएमटी में 46 प्रोजेक्ट्स को लिया गया है। जिन प्रोजेक्ट्स का काम खत्म हो चुका है, मैं उनके बारे में बताना चाहती हूँ। 33 प्रोजेक्ट्स में सिर्फ चार प्रोजेक्ट्स अभी तक कम्प्लीट हुए हैं और 46 प्रोजेक्ट्स में सिर्फ 25 प्रोजेक्ट्स यूआईडीएसएसएमटी में खत्म हो चुके हैं। क्योंकि अभी दो साल का समय है। इस जेएनएनयूआरएम मिशन को दो साल के लिए एक्सटेंड किया गया है। इसलिए जो पैसा अभी तक आया है, यूपी के बारे में एक

अच्छी चीज है कि वहां रिफार्म्स अच्छे तरीके से हो रहे हैं और रिफार्म्स अच्छे होने के कारण अभी तक 33 प्रोजेक्ट्स यूआईजी के अंडर सैंक्शन 18 प्रोजेक्ट्स लिये गये हैं और वे सारी चार इंस्टालमैन्ट्स ले चुके हैं। इसका मतलब यूसी अच्छे तरीके से दिया है। लेकिन कुछ प्रोजेक्ट्स ऐसे हैं, जहां अभी तक युटिलाइजेशन सर्टिफिकेट नहीं आया है, इसलिए थोड़ा लेट हो रहा है। लेकिन अभी भी हाथ में टाइम है,...(व्यवधान)

श्री शैलेन्द्र कुमार : आप ड्रेनेज के बारे में बताइये।

अध्यक्ष महोदया : कृपया आप चेयर को एड्रेस कीजिए। श्री चंद्रकांत खैरे, आप बोलिये।

श्री कमल नाथ : इसके बारे में मैं इन्हें अलग जवाब दे दूंगा। लेकिन मैं यह बात जोड़ना चाहूंगा कि मैंने उत्तर प्रदेश के मुख्य मंत्री से निवेदन किया है और उन्होंने स्वीकार किया है कि वह जल्दी ही अगले एक-दो महीने में उत्तर प्रदेश की और योजनाएं देंगे और हम उन्हें आवश्यक प्राथमिकता देंगे।

श्री चंद्रकांत खैरे : अध्यक्ष महोदया, मैं आपके माध्यम से माननीय मंत्री जी से जानना चाहता हूँ कि जेएनएनयूआरएम का सैकिंड फेज अभी बनने वाला है। क्योंकि जिन शहरों की दस लाख की आबादी रही है, लास्ट टाइम उन्हीं 63 शहरों को उन्होंने लिया था। मैंने गत वर्ष भी बड़ा प्रयास किया था कि हमारे शहर संभाजीनगर औरंगाबाद को भी आप जेएनएनयूआरएम में लें। लेकिन अभी महाराष्ट्र के जो शहर हैं, दस लाख से ऊपर की आबादी के दायरे में आ गए हैं, उनमें मेरा शहर भी सन् 2011 की सेंसस में आया है।

महोदया, मैं आपके माध्यम से माननीय मंत्री जी से यह जानना चाहता हूँ कि यह अभी सन् 2014 तक हो गया है, लेकिन जो सेकंड जेएनएनयूआरएम लेंगे, उसमें मेरा शहर इसलिए लेना चाहिए कि इसको महाराष्ट्र का टूरिज्म कैपिटल कहा जाता है क्योंकि यहां पर अजंता एलोरा और बाकी टूरिस्ट जगहें हैं। अभी म्यूनिसिपल कॉर्पोरेशन के माध्यम से पूरा प्रोजेक्ट सबमिट होने जा रहा है। आदरणीय मंत्री जी को हम लोग 18 तारीख को मिलने वाले हैं। सेनिटेशन, सीवरेज, सॉलिड वेस्ट और रोड्स का मैनेजमेंट आदि उसमें डिपेंडेंट होना चाहिए। यूआईडीएसएसएमटी के माध्यम से वॉटर सप्लाई का प्रोजेक्ट हम लोगों ने शुरू किया है। इस तरह का सबसे पहला पीपीपी का प्रोजेक्ट हमारे यहां होने जा रहा है। उसी तरह से जेएनएनयूआरएम में अगर हमारा शहर काउंट हो गया तो हमारा शहर और भी बड़ा टूरिस्ट कैपिटल बन जाएगी और टूरिस्टों की संख्या बढ़ सकती है।

मैं ऐसी उम्मीद करता हूँ कि आपके माध्यम से ये सारी मदद हमें मिलेगी। कृपया इस बारे में आशवासित कीजिए।

श्री कमलनाथ : महोदया, जब जेएनएनयूआरएम शुरू हुआ था, तब सन् 2011 का सेंसस नहीं था। अब सन् 2011 में अपनी जनसंख्या के आधार पर औरंगाबाद पात्र बना है। जेएनएनयूआरएम-2 में हम इस पर अवश्य

विचार करेंगे। ...(व्यवधान) अब इनकी योजना यूआईजी में पात्र हो गई है, हम अब इस पर विचार करेंगे। इसमें दो राय नहीं है कि औरंगाबाद का अपना महत्व है। साथ ही माननीय सदस्य ने कहा है कि उन्होंने यह प्रोजेक्ट पीपीपी में दिया है। मैं सभी माननीय सदस्यों को यह कहना चाहता हूँ कि हम पीपीपी को प्राथमिकता देंगे। लेकिन बहुत ही कम पीपीपी प्रोजेक्ट आ रहे हैं। अन्य राज्यों से भी मैं निवेदन कर रहा हूँ कि पीपीपी प्रोजेक्ट्स भी वे भेजें क्योंकि हमे पीपीपी प्रोजेक्ट्स में प्राइवेट सैक्टर इन्वेस्टमेंट लगा सकते हैं।

(Q 263)

श्री पन्ना लाल पुनिया : अध्यक्ष महोदया, मैं आपके माध्यम से सबसे पहले माननीय मंत्री जी को धन्यवाद देना चाहूंगा कि उन्होंने इस उत्तर में विस्तृत आंकड़ें प्रस्तुत किए हैं। ये योजना विशेष रूप से शिक्षा की दृष्टि से जो पिछड़े जनपद हैं और जो पिछड़े ब्लॉक हैं, उनमें मॉडल स्कूल खोलने से संबंधित है। नवंबर, 2008 में प्रारंभ की गई इस योजना में 6000 मॉडल स्कूल खोलने का लक्ष्य रखा गया था। उसमें साढ़े तीन हजार मॉडल स्कूल केवल जो शिक्षा की दृष्टि से पिछड़े ब्लॉक हैं, उनमें खोले जाने थे। बाकी ढाई हजार मॉडल स्कूल, उन ब्लॉकों में खोले जाने थे, जो कि शिक्षा की दृष्टि से पिछड़े नहीं हैं। वे स्कूल पीपीपी मॉडल से खोले जाएंगे। प्रथम चरण में यह निर्णय लिया गया कि शिक्षा की दृष्टि से जो साढ़े तीन हजार पिछड़े ब्लॉक हैं, उन्हीं में मॉडल स्कूल खोले जाएं। यह योजना सन् 2008 में प्रारंभ होने के बाद जो आंकड़ें आपने प्रस्तुत किए हैं, मैं उन्हीं के बारे में आपसे बात करना चाहूंगा। साढ़े तीन हजार के लक्ष्य के विपरीत केवल 2973 प्रस्ताव प्राप्त हुए और इस तरह से लक्ष्य के विपरीत 527 ब्लॉकों के प्रस्ताव अभी नहीं आए हैं। 2973 में से जो अप्रूव हुए हैं, उसमें से केवल 2266 ब्लॉकों के प्रस्ताव अप्रूव हुए हैं। भारत सरकार से जो फाइनेंशियल सेंक्शन जारी हुई है, उसमें भी 400 कम, 1880 स्कूलों की ही सेंक्शन जारी हुई है। इस तरह से 2110 करोड़ रुपये जारी हुए हैं।

एक अन्य प्रश्न के उत्तर में माननीय मंत्री जी ने जवाब दिया था कि एक मॉडल स्कूल पर लगभग तीन करोड़ रुपया लगता है। अगर 1,880 ही फाइनेंशियल सेंक्शन मान लिया जाये तो भी मैं समझता हूँ कि लगभग पांच हजार करोड़ रुपये से ज्यादा होना चाहिए था, यह धनराशि कम हुई है। मैं सिर्फ यह जानना चाहता हूँ कि लक्ष्य, स्वीकृति और फाइनेंशियल सेंक्शन जारी करने में मिसमैच है। वास्तव में जो फंक्शनल स्कूल हुए हैं, उसकी संख्या बहुत कम है। जो 2,973 प्रस्ताव प्राप्त हुए, वास्तव में उनमें से अभी तक केवल 477 स्कूल फंक्शनल हैं। यू0पी0 सबसे बड़ा प्रदेश है, उसमें 622 प्रस्ताव प्राप्त हुए हैं, उनमें से एप्रूवल केवल 193 हैं।



अध्यक्ष महोदया : अब आप प्रश्न पूछिए।

श्री पन्ना लाल पुनिया : केवल 148 स्कूलों का पैसा रिलीज हुआ, 171 करोड़ रुपया, लेकिन कोई भी स्कूल अभी तक बनकर तैयार नहीं हुआ है। माननीय मंत्री जी यह कह सकते हैं कि राज्य सरकार इसे करेगी, लेकिन मैं समझता हूँ यह पल्ला झाड़ने वाली बात होगी।

अध्यक्ष महोदया : आप प्रश्न पूछिए।

श्री पन्ना लाल पुनिया : मैं माननीय मंत्री जी से पूछना चाहता हूँ कि इस महत्वपूर्ण योजना की लक्ष्य के विपरीत प्रगति बहुत कम है, क्या इसके लिए कोई विशेष मोनिटरिंग की व्यवस्था करके प्रगति को आगे बढ़ायेंगे, ताकि इसके उद्देश्य की पूर्ति हो सके?

SHRI M.M. PALLAM RAJU: Madam Speaker, the hon. Member has touched upon this very important scheme which has come about arising out of the Prime Minister's speech in 2007 where he has expressed the Government's commitment towards creating these schools on the Kendriya Vidyalaya pattern which would cover 6,000 economically backward blocks. Out of these, 3,500 would be funded by the Government and 2,500 would be funded by the PPP model. A number of schools have been sanctioned, but as the hon. Member has pointed out, only 477 schools have become functional in 8 States. Now, the primary reason for that is the States not making their share of funds available and the other reason is the delay in submitting the Utilisation Certificates for the funds that have been sent from here and also sometimes not meeting the norms that were specified for setting up these Model Schools. These are the reasons why most of the schools have not taken off.

So, I would urge upon the States to get their act together because this is an important scheme for creating the capacity in secondary education and which also bring in quality aspect into secondary education. I hope the States would respond faster in terms of submitting the Utilisation Certificates and in making their share of the funds available towards enabling these schools to take off.

श्री घनश्याम अनुरागी : मंत्री जी, इसमें राज्यों का हिस्सा कितना है?...(व्यवधान)

अध्यक्ष महोदया : आप दूसरा प्रश्न पूछिए।

...(व्यवधान)

अध्यक्ष महोदया : अनुरागी जी, आप बैठ जाइए।

...(व्यवधान)

श्री दारा सिंह चौहान : महोदया, मैंने कल कोयला वाला मामला उठाया था।...(व्यवधान)

अध्यक्ष महोदया : आप बैठ जाइये। अभी आपको मौका दे देंगे। उन्हें प्रश्न पूछ लेने दीजिए।

...(व्यवधान)

MADAM SPEAKER: Nothing else will go in record.

(Interruptions) ...*

अध्यक्ष महोदया : आप बैठ जाइए।

... (व्यवधान)

अध्यक्ष महोदया : आप जीरो ऑवर में बोलिएगा।

... (व्यवधान)

अध्यक्ष महोदया : दारा सिंह जी, आप जीरो ऑवर में बोलिएगा।

... (व्यवधान)

अध्यक्ष महोदया : अभी दूसरा विषय चल रहा है, अभी इसे कैसे लें?

... (व्यवधान)

अध्यक्ष महोदया : आप इसे जीरो ऑवर में उठाइएगा। अब बैठ जाइये।

... (व्यवधान)

11.44 hrs

At this stage, Shri Dara Singh Chauhan, Dr. Baliram and some other hon. Members came and stood on the floor near the Table.

... (व्यवधान)

अध्यक्ष महोदया : आप अभी बैठिये, इसे जीरो ऑवर में ले लेंगे। उन्हें प्रश्न पूछने दीजिए।

... (व्यवधान)

MADAM SPEAKER: Nothing else will go in record.

(Interruptions) ...*

अध्यक्ष महोदया : आप अपना प्रश्न जल्दी खत्म कीजिए।

... (व्यवधान)

श्री पन्ना लाल पुनिया: महोदया, मैं अपने लोक सभा क्षेत्र बाराबंकी के बारे में पूछना चाहता हूँ। वहाँ की जनसंख्या वर्ष 2001 की जनगणना के हिसाब से 32 लाख 50 हजार है और वहाँ की साक्षरता केवल 63.7 प्रतिशत है।... (व्यवधान) प्रदेश स्तर से भी वह साक्षरता 6 परसेंट कम है।... (व्यवधान)

* Not recorded.

अगर राष्ट्रीय मानक के हिसाब से देखा जाए तो वह साक्षरता 9 प्रतिशत से कम है। इसी को ध्यान में रखते हुए भारत सरकार के मानकों के अनुसार सारे के सारे 15 ब्लॉक शैक्षिक दृष्टि से पिछड़े हैं, लेकिन मुझे अफसोस के साथ कहना पड़ता है कि यहाँ एक भी विद्यालय स्वीकृत नहीं है। मैं माननीय मंत्री जी से यह जानना चाहता हूँ कि ऐसे जनपद जिसमें सारे के सारे ब्लॉक पिछड़े हों, पूरा जनपद शैक्षिक दृष्टि से पिछड़ा हो, क्या आप वहाँ के लिए अलग से व्यवस्था करेंगे? केवल राज्य सरकार पर छोड़ देना कि राज्य सरकार के अधीन आता है और वहाँ से प्रस्ताव आएगा तो विचार किया जाएगा ...*(व्यवधान)* मैं जानना चाहता हूँ कि क्या केन्द्र सरकार की तरफ से अलग से टीम भेजकर इसकी व्यवस्था कराने का प्रावधान करेंगे? ...*(व्यवधान)*

SHRI M.M. PALLAM RAJU: Madam Speaker, Barabanki has a total of 16 Economically Backward Blocks. All of them have been classified as Economically Backward Blocks. In the new proposal that has come from the State Government, out of 16 blocks, four blocks from Barabanki are part of the proposal ... *(Interruptions)*

MADAM SPEAKER: The House stands adjourned to meet again at 12 noon.

11.47 hrs

*The Lok Sabha then adjourned till Twelve
of the Clock.*



12.00 hrs

The Lok Sabha re-assembled at Twelve of the Clock.

(Shri Francisco Cosme Sardinha in the Chair)

... (Interruptions)

PAPERS LAID ON THE TABLE

MR. CHAIRMAN : Now, papers to be laid.

... (Interruptions)

12.02 hrs

At this stage, Dr. Baliram and some other hon. Members came and stood on the floor near the Table.

THE MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF EARTH SCIENCES (SHRI S. JAIPAL REDDY): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Ocean Technology, Chennai, for the year 2011-2012, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Ocean Technology, Chennai, for the year 2011-2012.
(Placed in Library, See No. LT 7785/15/12)
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Tropical Meteorology, Pune, for the year 2011-2012, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Tropical Meteorology, Pune, for the year 2011-2012.

(Placed in Library, See No. LT 7786/15/12)

- (3) (i) A copy of the Annual Report (Hindi and English versions of the Indian National Centre for Ocean Information Services, Hyderabad, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian National Centre for Ocean Information Services, Hyderabad, for the year 2011-2012.
- (Placed in Library, See No. LT 7787/15/12)
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Antarctic and Ocean Research, Vasco-da-gama, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Centre for Antarctic and Ocean Research, Vasco-da-gama, for the year 2011-2012.
- (Placed in Library, See No. LT 7788/15/12)
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Immunology, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Immunology, New Delhi, for the year 2011-2012.
- (Placed in Library, See No. LT 7789/15/12)
- (6) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-
- (i) Review by the Government of the working of the National Research Development Corporation, New Delhi, for the year 2011-2012.
- (ii) Annual Report of the National Research Development Corporation, New Delhi, for the year 2011-2012,

alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7790/15/12)

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K.C. VENUGOPAL): On behalf of Shri Ajit Singh, I beg to lay on the Table a copy of the Airports Economic Regulatory Authority (Secretary) Recruitment Rules, 2012 (Hindi and English versions) published in Notification No. G.S.R. 605(E) in Gazette of India dated 1st August, 2012 under Section 53 of the Airports Economic Regulatory Authority Act, 2008.

(Placed in Library, See No. LT 7791/15/12)

... (*Interruptions*)

MR. CHAIRMAN: Nothing will go in record.

(*Interruptions*)* ...

THE MINISTER OF EXTERNAL AFFAIRS (SHRI SALMAN KHURSHEED): I beg to lay on the Table:-

- (1) A copy of the Administrative Report (Hindi and English versions) of the Haj Committee of India, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (2) Statement regarding Review (Hindi and English versions) by the Government of the working of the Haj Committee of India, New Delhi, for the year 2011-2012.

(Placed in Library, See No. LT 7792/15/12)

... (*Interruptions*)

* Not recorded.

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): I beg to lay on the Table a copy each of the following statements (Hindi and English versions) showing Action Taken by the Government on the assurances, promises and undertakings given by the Ministers during various sessions of Thirteenth, Fourteenth and Fifteenth Lok Sabha :-

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Uranium Corporation of India Limited, Jaduguda, for the year 2011-2012.

(ii) Annual Report of the Uranium Corporation of India Limited, Jaduguda, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7811/15/12)

(b) (i) Review by the Government of the working of the Indian Rare Earths Limited, Mumbai, for the year 2011-2012.

(ii) Annual Report of the Indian Rare Earths Limited, Mumbai, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7812/15/12)

(c) (i) Review by the Government of the working of the Electronics Corporation of India Limited, Hyderabad, for the year 2011-2012.

(ii) Annual Report of the Electronics Corporation of India Limited, Hyderabad, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7813/15/12)

(2) A copy of the Indian Police Service (Pay) Fourth Amendment Rules, 2011 (Hindi and English versions) published in Notification No. G.S.R. 763(E) in Gazette of India dated 18th October, 2011 under sub-section (2) of Section 3 of the All India Services Act, 1951.

- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 7814/15/12)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of

the Indian Institute of Public Administration, New Delhi, for the year 2011-2012, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Public Administration, New Delhi, for the year 2011-2012.

(Placed in Library, See No. LT 7815/15/12)

- (5) A copy of the Annual Report (Hindi and English versions) of the Central Vigilance Commission, New Delhi, for the year 2011 under sub-section (3) of Section 14 of the Central Vigilance Commission Act, 2003.

(Placed in Library, See No. LT 7816/15/12)

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): I beg to lay on the Table:-

- (1) A copy of the Annual Accounts (Hindi and English versions) of the Tripura University, Agartala, for the year 2011-2012, together with Audit Report thereon.

(Placed in Library, See No. LT 7817/15/12)

- (2) A copy of the Annual Accounts (Hindi and English versions) of the Tezpur University, Tezpur, for the year 2011-2012, together with Audit Report thereon.

(Placed in Library, See No. LT 7818/15/12)

- (3) A copy of the Annual Accounts (Hindi and English versions) of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the year 2011-2012, together with Audit Report thereon.

(Placed in Library, See No. LT 7819/15/12)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Ropar, Rupnagar, for the year 2011-2012.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Ropar, Rupnagar, for the year 2011-2012.

(Placed in Library, See No. LT 7820/15/12)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Book Trust, India, New Delhi, for the year 2011-2012, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Book Trust, India, New Delhi, for the year 2011-2012.

(Placed in Library, See No. LT 7821/15/12)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Information Technology, Design and Manufacturing, Kancheepuram, for the year 2011-2012.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Information Technology, Design and Manufacturing, Kancheepuram, for the year 2011-2012.

(Placed in Library, See No. LT 7822/15/12)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology Agartala, Agartala, for the year

2010-2011, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Agartala, Agartala, for the year 2010-2011.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 7823/15/12)
- (9)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Haryana Prathmik Shiksha Pariyojna Parishad, Panchkula, for the year 2008-2009, alongwith Audited Accounts.
 - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Haryana Prathmik Shiksha Pariyojna Parishad, Panchkula, for the year 2008-2009.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT 7824/15/12)
- (11)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Haryana Prathmik Shiksha Pariyojna Parishad, Panchkula, for the year 2009-2010, alongwith Audited Accounts.
 - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Haryana Prathmik Shiksha Pariyojna Parishad, Panchkula, for the year 2009-2010.
- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library, See No. LT 7825/15/12)
- (13)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Haryana School Shiksha Pariyojna Parishad, Panchkula, for the year 2010-2011, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Haryana School Shiksha Pariyojna Parishad, Panchkula, for the year 2010- 2011.
- (14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.
(Placed in Library, See No. LT 7826/15/12)
- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Andhra Pradesh Mahila Samatha Society, Secunderabad, for the year 2011-2012.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Andhra Pradesh Mahila Samatha Society, Secunderabad, for the year 2011-2012.
(Placed in Library, See No. LT 7827/15/12)
- (16) (i) A copy of the Annual Report (Hindi and English versions) of the Rajasthan Council of Secondary Education (Rajasthan Rashtriya Madhyamika Shiksha Abhiyan), Jaipur, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rajasthan Council of Secondary Education (Rajasthan Rashtriya Madhyamika Shiksha Abhiyan), Jaipur, for the year 2010-2011.
- (17) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (16) above.
(Placed in Library, See No. LT 7828/15/12)
- (18) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Madhyamik Shiksha Abhiyan Sikkim, Gangtok, for the year 2009-2010, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the

Government of the working of the Rashtriya Madhyamik Shiksha Abhiyan Sikkim, Gangtok, for the year 2009-2010.

- (19) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (18) above.
(Placed in Library, See No. LT 7829/15/12)
- (20) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Madhyamika Shiksha Abhiyan Haryana (Haryana School Shiksha Pariyojana Parishad), Punchkula, for the year 2010-2011, alongwith Audited Accounts.
(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Madhyamika Shiksha Abhiyan Haryana (Haryana School Shiksha Pariyojana Parishad), Punchkula, for the year 2010-2011.
- (21) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (20) above.
(Placed in Library, See No. LT 7830/15/12)
- (22) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Madhyamik Shiksha Abhiyan Andhra Pradesh, Hyderabad, for the year 2010-2011, alongwith Audited Accounts.
(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Madhyamik Shiksha Abhiyan Andhra Pradesh, Hyderabad, for the year 2010-2011.
- (23) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (22) above.
(Placed in Library, See No. LT 7831/15/12)
- (24) (i) A copy of the Annual Report (Hindi and English versions) of the Kerala Rashtriya Madhyamik Shiksha Abhiyan, Thiruvananthapuram, for the year 2009-2010, alongwith Audited

Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Kerala Rashtriya Madhyamik Shiksha Abhiyan, Thiruvananthapuram, for the year 2009-2010.
- (25) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (24) above.
(Placed in Library, See No. LT 7832/15/12)
- (26) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Madhyamik Shiksha Abhiyan Authority Punjab, Chandigarh, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Madhyamik Shiksha Abhiyan Authority Punjab, Chandigarh, for the year 2010-2011.
- (27) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (26) above.
(Placed in Library, See No. LT 7833/15/12)
- (28) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Madhyamik Shiksha Abhiyan Gujarat (Gujarat Council of Secondary Education), Gandhinagar, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Madhyamik Shiksha Abhiyan Gujarat (Gujarat Council of Secondary Education), Gandhinagar, for the year 2010-2011.
- (29) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (28) above.
(Placed in Library, See No. LT 7834/15/12)
- (30) (i) A copy of the Annual Report (Hindi and English versions) of the

National Institute of Technology Patna, Patna, for the year 2010-2011, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Patna, Patna, for the year 2010-2011.
- (31) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (30) above.
(Placed in Library, See No. LT 7835/15/12)
- (32) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Rajasthan, Jodhpur, for the year 2010-2011.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the Indian Institute of Technology Rajasthan, Jodhpur, for the year 2011-2012.
- (33) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (32) above.
(Placed in Library, See No. LT 7836/15/12)
- (34) (i) A copy of the Annual Report (Hindi and English versions) of the Bihar Madhyamik Shiksha Parishad, Patna, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Bihar Madhyamik Shiksha Parishad, Patna, for the year 2010-2011.
- (35) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (34) above.
(Placed in Library, See No. LT 7837/15/12)
- (36) (i) A copy of the Annual Report (Hindi and English versions) of the West Bengal Society for Rashtriya Madhyamik Shiksha Mission, Kolkata, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the

Government of the working of the West Bengal Society for Rashtriya Madhyamik Shiksha Mission, Kolkata, for the year 2010-2011.

- (37) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (36) above.

(Placed in Library, See No. LT 7838/15/12)

- (38) (i) A copy of the Annual Report (Hindi and English versions) of the Mizoram Rashtriya Madhyamik Shiksha Abhiyan, Aizawl, for the year 2010-2011, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Mizoram Rashtriya Madhyamik Shiksha Abhiyan, Aizawl, for the year 2010-2011.

- (39) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (38) above.

(Placed in Library, See No. LT 7839/15/12)

- (40) (i) A copy of the Annual Reports (Hindi and English versions) of the Goa Rashtriya Madhyamik Shiksha Abhiyan, Alto Porvorim, for the years 2009-2010 and 2010-2011 alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Goa Rashtriya Madhyamik Shiksha Abhiyan, Alto Porvorim, for the years 2009-2010 and 2010-2011.

- (41) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (40) above.

(Placed in Library, See No. LT 7840/15/12)

- (42) (i) A copy of the Annual Report (Hindi and English versions) of the Karnataka Rashtriya Madhyamik Shiksha Abhiyan, Bengaluru, for the year 2010-2011, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Karnataka Rashtriya Madhyamik Shiksha Abhiyan, Bengaluru, for the year 2010-2011.
- (43) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (42) above.
(Placed in Library, See No. LT 7841/15/12)
- (44) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Ropar, Rupnagar, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Ropar, Rupnagar, for the year 2010-2011.
- (45) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (44) above.
(Placed in Library, See No. LT 7842/15/12)
- (46) (i) A copy of the Annual Report (Hindi and English versions) of the Jharkhand Secondary Education Project Council, Ranchi, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Jharkhand Secondary Education Project Council, Ranchi, for the year 2011-2012.
- (47) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (46) above.
(Placed in Library, See No. LT 7843/15/12)
- (48) (i) A copy of the Annual Report (Hindi and English versions) of the Bihar Madhyamik Shiksha Parishad, Patna, for the year 2009-2010, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Bihar Madhyamik Shiksha

Parishad, Patna, for the year 2009-2010.

(Placed in Library, See No. LT 7844/15/12)

- (49) (i) A copy of the Annual Report (Hindi and English versions) of the Shri Lal Bahadur Shashtri Rashtriya Sanskrit Vidyapeetha, New Delhi, for the year 2011-2012.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Shri Lal Bahadur Shashtri Rashtriya Sanskrit Vidyapeetha, New Delhi, for the year 2011-2012.
- (50) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (49) above.
- (Placed in Library, See No. LT 7845/15/12)
- (51) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Rajasthan, Jodhpur, for the year 2008-2009.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Rajasthan, Jodhpur, for the year 2008-2009.
- (52) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (51) above.
- (Placed in Library, See No. LT 7846/15/12)
- (53) (i) A copy of the Annual Report (Hindi and English versions) of the Madhya Pradesh Madhyamik Shiksha Abhiyan Samiti, Bhopal, for the year 2009-2010, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Madhya Pradesh Madhyamik Shiksha Abhiyan Samiti, Bhopal, for the year 2009-2010.

- (54) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (53) above.
(Placed in Library, See No. LT 7847/15/12)
- (55) (i) A copy of the Annual Report (Hindi and English versions) of the Madhya Pradesh Madhyamik Shiksha Abhiyan Samiti, Bhopal, for the year 2010-2011, alongwith Audited Accounts.
(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Madhya Pradesh Madhyamik Shiksha Abhiyan Samiti, Bhopal, for the year 2010-2011.
- (56) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (55) above.
(Placed in Library, See No. LT 7848/15/12)
- (57) (i) A copy of the Annual Report (Hindi and English versions) of the Maharshi Sandipani Rashtriya Vedvidya Pratishthan, Ujjain, for the year 2011-2012.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Maharshi Sandipani Rashtriya Vedvidya Pratishthan, Ujjain, for the year 2011-2012.
(Placed in Library, See No. LT 7849/15/12)
- (58) (i) A copy of the Annual Report (Hindi and English versions) of the U.T. Chandigarh Rashtriya Madhyamik Shiksha Society Mission, Chandigarh, for the year 2011-2012, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the U.T. Chandigarh Rashtriya Madhyamik Shiksha Society Mission, Chandigarh, for the year 2011-2012.

(Placed in Library, See No. LT 7850/15/12)

- (59) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Sanskrit Sansthan, New Delhi, for the year 2011-2012, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Sanskrit Sansthan, New Delhi, for the year 2011-2012.

(Placed in Library, See No. LT 7851/15/12)

- (60) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Rajasthan, Jodhpur, for the year 2009-2010.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Rajasthan, Jodhpur, for the year 2009-2010.

- (61) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (60) above.

(Placed in Library, See No. LT 7852/15/12)

- (62) (i) A copy of the Annual Report (Hindi and English versions) of

the Gujarat Council of Secondary Education (Model School Porject), Gandhinagar, for the year 2010-2011, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of Gujarat Council of Secondary

Education (Model School Project), Gandhinagar, for the year 2010-2011.

- (63) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (62) above.

(Placed in Library, See No. LT 7853/15/12)

... (*Interruptions*)

श्री दारा सिंह चौहान (घोसी): कोल घोटाला सामने लाइए, इसके बाद हाउस चलाइए।... (व्यवधान)

12.03 hrs

At this stage, Shri Dara Singh Chauhan and some other hon. Members came and stood on the floor near the Table.

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY AND MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MILIND DEORA): I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under Section 37 of the Telecom Regulatory Authority of India Act, 1997:-

- (i) The Telecom Commercial Communications Customer Preference (Tenth Amendment) Regulations, 2012 published in Notification No. 311-13/2012-QoS published in Gazette of India dated 5th November, 2012.
- (ii) The Standards of Quality of Service of Basic Telephone Service (wire line) and Cellular Mobile Telephone Service (Second Amendment) Regulations, 2012 published in Notification No. 305-8/2012-QoS published in Gazette of India dated 8th November, 2012.

(Placed in Library, See No. LT 7854/15/12)

(2) A copy of Notification No. 18-07/2010-IP (Hindi and English versions) published in Gazette of India dated 5th October, 2012, regarding policy for preference to domestically manufactured telecom products in procurement due to

security considerations and in Government procurement-Notifying Telecom Products for Government Procurement in furtherance of the Policy, together with a corrigendum thereto published in Notification No. 18-07/2010-IP dated 27th November, 2012.

(Placed in Library, See No. LT 7855/15/12)

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Bharat Sanchar Nigam Limited, New Delhi, for the year 2011-2012.
- (ii) Annual Report of the Bharat Sanchar Nigam Limited, New Delhi, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7856/15/12)

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Rajghat Samadhi Committee, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rajghat Samadhi Committee, New Delhi, for the year 2011-2012.

(Placed in Library, See No. LT 7857/15/12)

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Chennai Metro Rail Limited, Chennai, for the year 2011-2012.

- (ii) Annual Report of the Chennai Metro Rail Limited, Chennai, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7858/15/12)

... (*Interruptions*)

12.03 ½ hrs

STANDING COMMITTEE ON PETROLEUM AND NATURAL GAS (i)15th Report

SHRI ARUNA KUMAR VUNDAVALLI (RAJAHMUNDRY): I beg to present the Fifteenth Report (Hindi and English versions) of the Standing Committee on Petroleum and Natural Gas (2012-13) on Action Taken by the Government on the Recommendations contained in the Eleventh Report (Fifteenth Lok Sabha) of the Standing Committee on Petroleum and Natural Gas (2011-12) on 'Demands for Grants (2012-2013)'.

... (*Interruptions*)

(ii)Statements

SHRI ARUNA KUMAR VUNDAVALLI : I beg to lay on the Table the Statements (Hindi and English versions) of the Standing Committee on Petroleum and Natural Gas (2012-13) showing further Action Taken by the Government on the Recommendations contained in Chapter I and Chapter V of the following Reports of the Committee: -

- (1) 24th Report (14th Lok Sabha) of the Standing Committee on Petroleum and Natural Gas (2008-09) on the Recommendations contained in the 16th Report (14th Lok Sabha) of the Committee on 'Supply, Distribution and Marketing of Natural Gas including CNG and LNG'.

(2) 6th Report (15th Lok Sabha) of the Standing Committee on Petroleum and Natural Gas (2010-11) on the Recommendations contained in the 23rd Report (14th Lok Sabha) of the Committee on ‘Oil Refineries – A Critique’.

(3) 7th Report (15th Lok Sabha) of the Standing Committee on Petroleum and Natural Gas (2010-11) on the Recommendations contained in the 2nd Report (15th Lok Sabha) of the Committee on ‘Demands for Grants (2010-11)’.

(4) 10th Report (15th Lok Sabha) of the Standing Committee on Petroleum and Natural Gas (2010-11) on the Recommendations contained in the 8th Report (15th Lok Sabha) of the Committee on ‘Demands for Grants (2011-12)’.

... (*Interruptions*)

12.03 ¾ hrs

**STANDING COMMITTEE ON SOCIAL JUSTICE
AND EMPOWERMENT**

18th , 19th , 21st and 22nd Reports

SHRI HEMANAND BISWAL (SUNDARGARH): I beg to lay the Statements (Hindi and English versions) showing further Action Taken by the Government on the following Reports (Fifteenth Lok Sabha) of the Standing Committee on Social Justice and Empowerment :-

- (1) Eighteenth Report on Action Taken by the Government on the Recommendations contained in the Tenth Report on the subject “Implementation of Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 - rules made thereunder” pertaining to the Ministry of Tribal Affairs.
- (2) Nineteenth Report on Action Taken by the Government on the Recommendations contained in the Eleventh Report on the subject “Scholarship Schemes for Scheduled Castes/Other Backward Classes” pertaining to the Ministry of Social Justice and Empowerment.
- (3) Twenty-first Report on Action Taken by the Government on the Recommendations contained in the Sixteenth Report on Demands for Grants, 2011-12 of the Ministry of Tribal Affairs.
- (4) Twenty-second Report on Action Taken by the Government on the Recommendations contained in the Fifteenth Report on Demands for Grants, 2011-12 of the Ministry of Social Justice and Empowerment.

... (Interruptions)

12.04 hrs

ELECTIONS TO COMMITTEES

**(i) Indian Institute of Science Education and Research (IISERs)
Council**

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI M.M. PALLAM RAJU): I beg to move the following: -

“That in pursuance of clause (j) of sub-section (2) of section 30A of the National Institute of Technology Act, 2007, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Indian Institute of Science Education and Research (IISERs) Council, subject to the other provisions of the said Act and rules made thereunder.”

MR. CHAIRMAN: The question is:

“That in pursuance of clause (j) of sub-section (2) of section 30A of the National Institute of Technology Act, 2007, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Indian Institute of Science Education and Research (IISERs) Council, subject to the other provisions of the said Act and rules made thereunder.”

The motion was adopted.

... (Interruptions)

(ii) National Tiger Conservation Authority

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): I beg to move the following:

“That in pursuance of clause (c) of sub-section (2) of section 38L of the Wild Life (Protection) Act,1972, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the National Tiger Conservation Authority, subject to the other provisions of the said Act.”

MR. CHAIRMAN: The question is:

“That in pursuance of clause (c) of sub-section (2) of section 38L of the Wild Life (Protection) Act,1972, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the National Tiger Conservation Authority, subject to the other provisions of the said Act.”

The motion was adopted.

... (Interruptions)



MR. CHAIRMAN: Now, we will take up 'Zero Hour' matters – Shri Rajnath Singh.

... (Interruptions)

श्री राजनाथ सिंह (गाज़ियाबाद): माननीय सभापति महोदय, मैं एन.एच.-24 और एन.एच.-58 की ओर आपका ध्यान आकर्षित करना चाहता हूँ। ... (व्यवधान)

MR. CHAIRMAN: Nothing will go on record except what Shri Rajnath Singh says.

(Interruptions)* ...

श्री राजनाथ सिंह : दिल्ली से होते हुए यह राजमार्ग पूरे उत्तर भारत को जोड़ने का काम करता है।... (व्यवधान) यह बहुत ही महत्वपूर्ण राजमार्ग है। दो से लेकर चार घंटे का जाम इस एन.एच.-24 और एन.एच.-58 पर प्रतिदिन लगता है।... (व्यवधान) पूरे उत्तर भारत के लोगों को इस जाम के कारण प्रतिदिन यंत्रणा झेलनी पड़ती है। इस साल में ही मैंने पूरक प्रश्न के माध्यम से माननीय मंत्री जी से प्रश्न पूछा था। उन्होंने आश्वस्त किया था कि एक सप्ताह के अंदर ही एन.एच.-24 और एन.एच.-58 के चौड़ीकरण का काम यानी आठ लेन की सड़क बनाने का काम प्रारंभ हो जाएगा। लेकिन, कई महीनों का समय गुज़र जाने के बाद भी आज तक काम प्रारंभ नहीं हुआ है

सभापति महोदय, यह भी आपके संज्ञान में लाना चाहता हूँ कि ये दोनों राजमार्ग - एन.एच.-24 और एन.एच.-58 इतने महत्वपूर्ण हैं कि आपात स्थिति में भारत-पाकिस्तान, और इंडो-चाइना बॉर्डर पर भी यदि दिल्ली से सैन्य रसद ले जाना हो तो एन.एच.-24 और एन.एच.-58 के माध्यम से ही वह ले जाना संभव हो पाएगा। इतना ही नहीं, दिल्ली के लिए खाद्य सामग्री, दूध, फल-फूल, और सब्जी आधे से अधिक जो आती है, वह इसी एन.एच.-24 और एन.एच.-58 से आती है।... (व्यवधान) प्रतिदिन लाखों लोगों का आवागमन दोनों राजमार्गों से होता है।... (व्यवधान) इसलिए मैं यह कहना चाहता हूँ कि इस एन.एच.-24 और एन.एच.-58 का जल्दी से जल्दी चौड़ीकरण कराया जाना चाहिए। आठ लेन की सड़क बनायी जानी चाहिए।... (व्यवधान) सरकार को इसकी स्टेटस रिपोर्ट देनी चाहिए और इसे टाइम-बाउण्ड मैनर पर दिया जाना चाहिए।... (व्यवधान)

* Not recorded.

MR. CHAIRMAN: Shri Virendra Kumar and Shri P.L. Punia are also associated with the matter raised by Shri Rajnath Singh.

Now, Shri Basu Deb Acharia.

... (*Interruptions*)

MR. CHAIRMAN: Please go back to your seats. Allow the House to function.

... (*Interruptions*)

SHRI BASU DEB ACHARIA (BANKURA): Chairman, Sir, today, about one million of Central Government employees are on strike.... (*Interruptions*) The employees' organizations in Postal, Income-tax, Audit and Accounts, Printing and Stationery, Geological Survey of India, Customs, Central Excise, Indian Bureau of Mines, CGHS, Ground Water Board, Central Water Commission, Central Public Works, Census, Defence Accounts, Indian Space Research Organisation, Andaman Nicobar and Pondicherry Administrations and Medical Stores depot are on strike. ... (*Interruptions*)

Their demand is the constitution of Seventh Pay Commission... (*Interruptions*) It is due from 1st January 2011 but the Government of India has not yet constituted the Seventh Pay Commission to consider the revision of pay and allowances to the Central Government employees. They are agitating... (*Interruptions*) After acceptance of the Sixth Pay Commission recommendations, there are several anomalies in their pay scales. A Committee was constituted but that Committee has failed to address the problem of anomalies in regard to their pay scales.... (*Interruptions*)

MR. CHAIRMAN: Hon. Members, please go back to your seats. Other hon. Members are raising their issues.

... (*Interruptions*)

MR. CHAIRMAN: Hon. Members, I will call your leader. Please take your seats.

... (*Interruptions*)

SHRI BASU DEB ACHARIA : Sir, there is a Joint Consultative Machinery to address the problem of Central Government employees but this JCM has become

non-functional. ... (*Interruptions*) Their meetings are not being held. As a result of that, the problems of the Central Government employees are not being resolved.... (*Interruptions*)

MR. CHAIRMAN: Shri P.K. Biju is associating with the matter raised by Shri Basu Deb Acharia.

Shri M.I. Shanavas.

... (*Interruptions*)

MR. CHAIRMAN: Nothing will go in record except what Shri Shanavas says.

(*Interruptions*) * ...

SHRI M.I. SHANAVAS (WAYANAD): Mr. Chairman, I am extremely thankful to you for giving me an opportunity to raise a very important matter which is going to affect the six States – Goa, which is your State, Sir, Kerala, Karnataka, Maharashtra, Gujarat and Tamil Nadu.... (*Interruptions*)

An Expert Panel of 14 members under the Chairmanship of Shri Madhav Gadgil was formed by the Ministry of Environment and Forests to look into the ecological aspect of the Western Ghats. The Western Ghats is a stretch of hills of about 1,29,000 sq. ft. The Ecological Panel has come out with a fantastic Report. It is a funny Report, not a fantastic Report, which will ruin the lives of the farmers. This is anti-agrarian, anti-development, and it will marginalise the farmers. ... (*Interruptions*) This Report is going to affect 44 districts and 142 talukas in all these States. ... (*Interruptions*) If this Report is accepted, it will convert thickly populated areas into protected forests, and the people have to abandon everything and move out. ... (*Interruptions*)

Sir, 57 restrictions are there in this Madhav Gadgil Report, that is, the denial of title deeds, ban on construction of house buildings, ban on construction of roads, ban on use of chemical fertilizers and pesticides, ban on single crop cultivation, etc. ... (*Interruptions*) There are already enough laws for curtailing these things. Now, this Report has recommended the formation of the Western

* Not recorded.

Ghats Environmental Authority, and it will be a super human forum against the interests of the farmers and development. ... (*Interruptions*)

Sir, I urge upon the Government to discard this Report totally. ... (*Interruptions*)

MR. CHAIRMAN : I also agree with the observation made by the hon. Member. ... (*Interruptions*)

SHRI M.I. SHANAVAS : Sir, thank you very much. ... (*Interruptions*)

MR. CHAIRMAN: Shri P.K. Biju and Shri S.S. Ramasubbu are also associating with the matter raised by Shri M.I. Shanavas.

... (*Interruptions*)

MR. CHAIRMAN: The House stands adjourned to meet again at 2 p.m.

12.11 hrs

*The Lok Sabha then adjourned till
Fourteen of the Clock.*



14.00 hrs

The Lok Sabha re-assembled at Fourteen of the Clock.

(Mr. Deputy-Speaker in the Chair)

... (Interruptions)

14.0 ¼ hrs

At this stage, Shri Kadir Rana and some other hon. Members came and stood on the floor near the Table.

... (Interruptions)

14.01 hrs**MATTERS UNDER RULE 377***

MR. DEPUTY-SPEAKER: Hon. Members, the Matters under Rule 377 shall be laid on the Table of the House. Members who have been permitted to raise Matters under Rule 377 today and are desirous of laying them, may personally hand over slips at the Table of the House immediately. Only those matters shall be treated as laid for which slips have been received at the Table within the stipulated time. The rest will be treated as lapsed.

... (Interruptions)

**(i) Need to extend Jan Shatabdi Express running between
Coimbatore and Mayiladuthurai upto Cuddalore**

SHRI S. ALAGIRI (CUDDALORE): My parliamentary constituency Cuddalore do not have proper rail service in spite of repeated requests. The bias attitude towards my parliamentary constituency prevents further growth of operating companies such as Power generation, ship building, Oil Refineries and major chemicals factories. The spare parts and main machinery are being manufactured in the Cuddalore district and are being supplied to other parts of this city. The

* Treated as laid on the Table.

officers working in these companies are facing inconvenience in commuting to Cuddalore. The Cuddalore port is second largest port in Eastern Coast Area. The businessmen and other dealers engaged in export and import are facing the same problem. Extension of Jan Shatabadi Express running between Coimbatore and Mayiladuthurai up to Cuddalore is needed urgently. The railways can earn additional revenue if extension of the Jansatabadi up to Cuddalore is made.

In this regard, I hereby urge the Minister of Railways to instruct the extension of the Coimbatore-Mayiladuthurai Jan Sahtabadi Express upto Cuddalore junction.

**(ii) Need to modernize the Government Hospital, Sivakasi
to a super speciality hospital**

SHRI MANICKA TAGORE (VIRUDHUNAGAR): Sivakasi is a town and a municipality of Virudhunagar District in Tamil Nadu. It is the capital of India's firecracker industry with about 9,000 factories, big and small, producing 90 percent of the total fireworks output.

There are almost 400 manufacturers based in the city. Beside fireworks factories, there are many printing presses with in-house studios and artists, which produce a variety of colourful posters and calendar art. Sivakasi enjoys huge revenue by producing fire crackers, matches, calendars, posters and other printing works.

Sivakasi supplies firecrackers and sparklers all over India for Deepavali festival. This industry has a huge turnover of around 1,00 crore rupees (around 200 million dollars) per year. Besides, Sivakasi supplies firecrackers for various events like Sports Events, Film Festivals both in India and abroad. This city supplies matches for 70% of India and has a large number of match industries around.

Sivakasi has become the printing hub of Tamil Nadu and has enormous job openings of DTP operators for creating printing designs using computer. This makes Sivakasi one of the major computer users' towns in Tamil Nadu. The city also has a lot computer hardware servicing companies in Sivakasi. Graphic designers make use of the opportunities to design for Printing companies and Fireworks cartoons and establish themselves well.

However, in spite of all these aspects, Sivakasi does not have a modern hospital with advanced equipments and specialized services. In view of the hazardous nature of activities being undertaken in the firecrackers and match industries, quite often major accidents break out notwithstanding the stringent safety precautions. In such eventualities, the accident victims have to be taken to

the Government Hospital at Virudhunagar and or Madurai or else resort to the private hospitals.

The only major Government Hospital located in Sivakasi, is not suitably equipped to treat burn victims. The Hospital has only a 6 bedded ward to treat the burns victims, with only one air-conditioned room. The next larger hospital is situated only at Virudhunagar, which also does not have adequate facilities to treat burns victims, leaving with the only option for the victims to go to Madurai, which is about 60 kms away, for treatment. Therefore, the Government Hospital at Sivakasi needs to be appropriately modernized to function as a super specialty hospital with particular reference to treat burns victims, under the NHRM Scheme.

(iii) Need to ensure supply of power to the rural households under Rajiv Gandhi Grameen Vidyutikaran Yojana in Odisha

SHRI HEMANAND BISWAL (SUNDARGARH): Theft of electrical transformers in Odisha under Rajiv Gandhi Gramin Vidyutikaran Yojana (RGGVY), the flagship programme of RGGVY is on the rise. Due to theft of transformers, the scheme met with utter failure in Odisha. Most of the villages in the tribal areas has not yet been supplied with power due to lack of power and proper co-ordination. The villages supplied with power are deprived of the privileged due to theft of transformers in districts like Sundargarh, Jharsuguda, Sambalpur, Khurdha. Other districts are encountering the theft of transformers and 282 transformers in Sundargarh were stolen even within months of installation. The theft is caused in spite of lodging of FIR in the Police Station. Tangible steps are not being taken either to detect or to prevent for which thefts occurred. Due to this, the aim of the scheme to supply power to targeted BPL families is not realized.

I urge the Government to take suitable necessary measures in the matter.

(iv) Need to remove sports as a subject from the B. Ed. syllabus in Universities in Uttar Pradesh

राजकुमारी रत्ना सिंह (प्रतापगढ़): नियम 377 के माध्यम से सदन को सूचित करना चाहती हूं कि मानव संसाधन विकास मंत्रालय के अधीन एनसीटीई जो अध्यापक प्रशिक्षण क्षेत्र में काम करती है, ने गत वर्ष बीएड परीक्षा के पाठ्यक्रम में स्पोर्ट्स को एक गाइड लाइन्स के तहत शामिल किया है जबकि पूरे उत्तर प्रदेश में किसी विश्वविद्यालय में स्पोर्ट्स का पाठ्यक्रम नहीं है। इस गाइड लाइन्स को शामिल करने से पहले तो इस संस्था को उत्तर प्रदेश के विश्वविद्यालय से यह पता लगाना चाहिए कि ये विषय इन विश्वविद्यालय में पढ़ाए जा रहे हैं या नहीं। इस संबंध में मैं मानव संसाधन विकास मंत्री जी से कई बार मिली और इस हेतु जानकारी दी है परंतु इस संबंध में आज तक कोई कार्यवाही नहीं हुई है। इससे उत्तर प्रदेश के रायबरेली, सुल्तानपुर, छत्रपति साहू जी नगर एवं प्रतापगढ़ के छात्रों को बीएड में प्रवेश गत दो सालों से नहीं मिल पा रहा है जिसके कारण इन क्षेत्रों के छात्रों में केन्द्र सरकार के प्रति आक्रोश है क्योंकि इस गाइड लाइन्स के तहत इन क्षेत्रों के छात्रों को बीएड में प्रवेश नहीं मिल पा रहा है।

सरकार से अनुरोध है कि बीएड के इस पाठ्यक्रम में कुछ वर्षों के लिए स्पोर्ट्स के पाठ्यक्रम को हटाया जाए और उत्तर प्रदेश के विश्वविद्यालय में स्पोर्ट्स के पाठ्यक्रम को रखा जाए और जब इस पाठ्यक्रम से छात्र पास होकर निकले तब एनसीटीई द्वारा बीएड के पाठ्यक्रम में स्पोर्ट्स का विषय रखा जाए।

**(v) Need to check and punish the people involved in adulteration
of milk products in the country**

श्री गणेश सिंह (सतना): मैं माननीय स्वास्थ्य एवं परिवार कल्याण मंत्री का ध्यान देश की राजधानी दिल्ली सहित अन्य राज्यों में नकली मिलावटी एवं सिन्थैटिक दूध एवं पनीर, खोया जो धड़ल्ले से बनाया व बेचा जा रहा है, की ओर आकर्षित कराना चाहता हूँ ।

आज पूरे देश में नकली, मिलावटी एवं सिन्थैटिक दूध एवं पनीर, खोया धड़ल्ले से बनाया और बेचा जा रहा है जो देश के नागरिकों के स्वास्थ्य के लिए बेहद हानिकारक है । इस नकली मिलावटी सिन्थैटिक दूध के सेवन से बीमारियां बढ़ने के साथ-साथ बच्चों, महिलाओं, पुरुषों एवं वृद्धों के जीवन को भी बड़ा खतरा है । सभी विभिन्न बीमारियों से ग्रस्त हैं ।

बात सिर्फ बीमारी से ग्रस्त होने की नहीं है, इस मिलावटी जहरीले सिन्थैटिक दूध के सेवन से लीवर, दिल, कैंसर एवं शुगर जैसी भयानक बीमारियां होने का खतरा बढ़ रहा है । ग्वाला गद्दी नामक एक संस्था द्वारा किए गए सर्वे से पता चला है कि कुछ ही वर्षों में भारत शुगर के मरीजों का केन्द्र बन जाएगा । अध्यक्ष महोदया, हम कृषि प्रधान देश में रहते हैं और हमारा इस ओर ध्यान देना नितांत आवश्यक है । एक स्वस्थ शरीर में ही स्वस्थ मस्तिष्क की कल्पना की जा सकती है और एक स्वस्थ मस्तिष्क ही देश, समाज और अपने परिवार को विकासशील बना सकता है । शरीर स्वस्थ रहने पर अरबों रूपयों की दवाइयां जो आयात की जाती हैं, उसकी बचत होगी । रोग प्रतिरोधक क्षमता बढ़ेगी । देश में प्राकृतिक दूध उत्पादन को बढ़ावा देना चाहिए ।

अतः इस संबंध में मेरा आग्रह है कि नकली मिलावटी सिन्थैटिक दूध एवं पनीर, खोया बनाने वाले गिरोहों को पकड़ने एवं इनके विरुद्ध कठोर से कठोर कार्यवाही करने हेतु निर्देश जारी किए जाए तथा कठोर कानून बनाया जाए।

(vi) Need to set up Central Universities in Motihari and Gaya to be named after Mahatma Gandhi and Mahatma Budha respectively

श्री राधा मोहन सिंह (पूर्वी चम्पारण): महात्मा गांधी की कर्मभूमि मोतिहारी देश के इतिहास में एक चर्चित नाम है। मोतिहारी के चप्पे-चप्पे पर गांधी जी की उपस्थिति और देश की आजादी की लड़ाई के लिए संघर्ष की कहानी से पूरी दुनिया परिचित है। वर्षों से महात्मा गांधी के नाम पर मोतिहारी में एक केन्द्रीय विश्वविद्यालय स्थापित करने की मांग वहां की जनता और बिहार की सरकार करती रही है। अंततः भारत की सरकार ने उत्तर बिहार केन्द्रीय विश्वविद्यालय, मोतिहारी एवं दक्षिण बिहार केन्द्रीय विश्वविद्यालय, गया में स्थापित करने का निर्णय लिया है। मेरा सरकार से अनुरोध है कि मोतिहारी में स्थापित होने वाले केन्द्रीय विश्वविद्यालय में महात्मा गांधी एवं गया में स्थापित होने वाले केन्द्रीय विश्वविद्यालय में गौतमबुद्ध का नाम जोड़ा जाए।

(vii) Need to take suitable measures to control land erosion caused by Chambal, Kwari, Sindh and Yamuna rivers in Bhind, Morena, Datia, Sheopur in Madhya Pradesh and Etawah in Uttar Pradesh

श्री अशोक अर्गल (भिंड): मध्य प्रदेश, उत्तर प्रदेश, राजस्थान से आने वाली चम्बल, क्वारी, सिंध, यमुना आदि नदियों के कारण कृषि भूमि का कटाव हो रहा है जिससे भिण्ड, मुरैना, दतिया, श्योपुर, धौलपुर, इटावा के किसानों की कृषि भूमि बीहड़ों में परिवर्तित हो रही है। इसे यदि समय पर नहीं रोका गया तो किसानों की कृषि भूमि नष्ट हो जाएगी, वे बेरोजगार हो जाएंगे। काफी गांव इसकी चपेट में है। मेरा केन्द्र सरकार से आग्रह है कि सरकार इसे रोकने के कदम उठाए।

(viii) Need to provide safe drinking water in Kaushambi parliamentary constituency in Uttar Pradesh

श्री शैलेन्द्र कुमार (कौशाम्बी): कौशाम्बी (उत्तर प्रदेश) संसदीय क्षेत्र का जिला प्रतापगढ़ एवं कौशांबी पेयजल की समस्या से जूझ रहा है। कहीं-कहीं इलाकों में खारा पानी जिसमें फ्लोराइट एवं अर्सेनिक तत्व पाए गए हैं जिससे गंभीर बीमारियों का जन्म होता है। पूरे संसदीय क्षेत्र का केंद्र सरकार सर्वे कराके इण्डिया मार्क हैण्डपंप या (डीप बोरिंग) स्टोरेज टंकी बना कर प्रभावित क्षेत्रों में शुद्ध पेयजल की सप्लाई सुनिश्चित कराएँ।

(ix) Need to take measures to increase production of milk in the country

श्री सुरेन्द्र सिंह नागर (गौतम बुद्ध नगर): मवेशियों के विकास व उत्पादकता में सुधार विषय पर नवंबर, 2012 में आयोजित अंतर्राष्ट्रीय सम्मेलन में डेयरी व पशुधन वैज्ञानिकों ने भारत की परंपरागत नस्लों के दुधारू पशुओं के संरक्षण पर जोर दिया गया है। पशुओं के चारे की कमी को पूरा के लिए भारतीय कृषि अनुसंधान परिषद के उप-महानिदेशक का कहना है कि सरकार के स्तर पर प्रयास किए जा रहे हैं। लेकिन पशु चारे की मांग व आपूर्ति में कोई सुधार नहीं हो सका है। उन्होंने गैर उत्पादक पशुओं को कम करने पर भी जोर दिया है।

हमारे देश में मवेशियों की संख्या विश्व के किसी भी देश के मुकाबले सर्वाधिक है। लेकिन, दूध के उत्पादकता के मामले में हमारा देश बहुत पीछे है। यहां 2200 लीटर प्रति वर्ष प्रति पशु के वैश्विक औसत के मुकाबले केवल 990 लीटर दूध ही पैदा होता है। पशु चारे की भारी कमी और अच्छी नस्ल के पशुओं का भी अभाव इसकी एक प्रमुख वजह है।

राष्ट्रीय डेयरी अनुसंधान संस्थान के निदेशक के अनुसार देश में सूखे चारे की 11 प्रतिशत, हरे चारे की 35 प्रतिशत और सकेंद्रित चारे की 45 प्रतिशत कमी है। यह स्थिति पिछले लगभग एक दशक से बनी हुयी है। देश में अनुत्पादक पशुओं की संख्या में निरंतर वृद्धि हो रही है, जिसको कम करने की आवश्यकता है। इंटरनेशनल स्टॉक रिसर्च इंस्टीट्यूट द्वारा विश्व की खाद्य सुरक्षा के लिए डेयरी उत्पाद व पशु उत्पादों को अत्यंत जरूरी बताते हुए भारत की भूमि को सबसे अहम बताया गया है।

मेरा सरकार से अनुरोध है कि वह देश में मवेशियों के विकास व उत्पादकता में व्यापक स्तर पर सुधारात्मक उपाय किए जाने हेतु आवश्यक पहल करे।

**(x) Need to provide reservation to most backward
classes in the country**

श्री विश्व मोहन कुमार (सुपौल): मैं माननीय मंत्री जी का ध्यान मंडल कमीशन के अनुशंसाओं की ओर आकृष्ट करते हुए कहना है कि मंडल कमीशन के तत्कालीन सदस्य श्री एल.आर. नायक ने अन्य पिछड़े वर्गों में से अत्यंत पिछड़े वर्गों के लिए अलग से आरक्षण का अनुशंसा की थी, जिसे कि बिहार सहित कई प्रदेशों ने लागू भी कर दिया है, किंतु केंद्र सरकार ने इस अनुशंसा पर कोई विचार नहीं किया है जिस कारण करोड़ों लोग लाभ से वंचित है ।

मा0 मंत्री जी से आग्रह है कि श्री आर.एल.नायक की अनुशंसा को शीघ्र लागू कर अत्यंत पिछड़े वर्ग को केंद्रीय सेवाओं एवं शिक्षण संस्थाओं में अलग से आरक्षण दिलाने पर पहल करें जिससे कि इस वर्ग के लोगों का सर्वांगीण विकास हो ।

(xi) Need to sanction the Jolarpet-Tirupathur-Kandili-Barugur-Orappam-Salugiri-Krishnagiri-Hosur new rail line in Tamil Nadu

SHRI E.G. SUGAVANAM (KRISHNAGIRI): The People of Krishnagiri district are isolated from the mainstream rail connectivity. The rail link between Jolarpet and Hosur remains a distant dream. Keeping this in mind, since 2004, I have been demanding for this new railway line and also raised the matter time and again in Lok Sabha and other foras. Considering the importance, it was decided to conduct a resurvey for this new railway line and I was assured that this project would be taken up immediately at an estimated cost of Rs. 226 crore so as to provide rail link from Jolarpet-Tirupathur-Kandili-Barugur-Orappam-Sulagiri-Krishnagiri-Hosur.

The proposed railway line between Jolarpet and Hosur will pave way for further improvement of Industrial growth in Hosur and its surrounding areas. This line will connect both Tamil Nadu and Karnataka States. Presently, majority of the products meant for exports are mainly airlifted or sent through road only. Absence of a rail link in this route has been an impediment to the district's industrial growth.

I shall, therefore, request the Hon'ble Railway Minister to kindly sanction the Jolarpet-Tirupathur-Kandili-Barugur-Orappam-Sulagiri-Krishnagiri-Hosur New Rail link at the earliest.

(xii) Need to make Tamil language a medium of examination for recruitment in Central Government jobs

SHRI C. RAJENDRAN (CHENNAI SOUTH): The Central Government has been conducting various competitive examinations that are common for all candidates throughout the country, year after year. Till now, these examinations are being conducted with question papers printed only in English and Hindi languages. The students are given an option to choose between these two languages only.

This system puts the candidates from Tamil Nadu in general and with rural background in particular, into a disadvantageous position. The rural poor students are intelligent and knowledgeable, but they are not able to compete because there is no level playing field, from the aspect of choosing the language. A large number of socially and economically backward meritorious rural students are appearing in such examinations conducted by the Centre, but find it difficult because the papers are not in Tamil language.

I urge the Central Government that as a part of the policy, it should instruct the different Ministries concerned to conduct examinations in Tamil language also, apart from English and Hindi, so that the students from Tamil Nadu would have a level playing field and compete in the examination on par with other students.

(xiii) Need to provide level playing field to Punjab State in the industrial development of the State keeping in view the tax holiday provided to its neighbouring States

SHRIMATI PARAMJIT KAUR GULSHAN (FARIDKOT): I would like to bring to the notice of the Government the detrimental effect of selective tax benefits to Hill states surrounding Punjab on the industrial development of the State. Even in the recently concluded meeting with the Chief Ministers of the Northern States, Chief Minister of Haryana & Finance Minister of Punjab opposed tax holiday to Hill states. It remains a fact that such selective benefits deny level playing field for industrial development and often lead to region specific tax benefit exploitation resulting in evasion of tax amounting to thousands of crores. Therefore, I demand a fair deal for Punjab in the matter.

(xiv) Need to extend benefits of reservation to 'Maratha' community in Maharashtra

श्री राजू शेट्टी (हातकंगले): महाराष्ट्र में मराठवाड़ा, पश्चिमी महाराष्ट्र, उत्तर महाराष्ट्र, विदर्भ और कोंकण के ग्रामीण क्षेत्र में खासकर छोटे, मध्यम और भूमिहीन किसान 'मराठा' जाति के हैं। उनका परिचय 'कुणबी' (खेत में काम करने वाला) के रूप में सब जगह है। महाराष्ट्र की संस्कृति और इतिहास में भी 'कुणबी-मराठा' का जिक्र बार-बार हो चुका है। मंडल आयोग ने 'कुणबी' जाति को ओ.बी.सी. आरक्षण की सूची में लिया है। लेकिन ज्यादा पढ़े-लिखे न होने के कारण ज्यादातर 'मराठा' समाज के देहाती लोगों ने अपने नाम के साथ 'कुणबी' यह शब्द न लगाने के कारण इन्हीं सब समाज को ओ.बी.सी. आरक्षण का लाभ नहीं मिल रहा है।

ज्यादातर मध्यम, छोटे और भूमिहीन किसान ये सब 'मराठा' जाति के ही हैं और महाराष्ट्र में जितनी भी आज तक आत्महत्याएँ हुई हैं उनमें से ज्यादातर किसान 'मराठा' जाति के हैं। आरक्षण की मांग को लेकर महाराष्ट्र का 'मराठा' समाज पहले ही आंदोलित है, इससे महाराष्ट्र की सुव्यवस्था पर उसका बुरा असर पड़ने की संभावना को देखते हुए केंद्र सरकार द्वारा 'मराठा' समाज को आरक्षण देने की नितांत आवश्यकता है तथा सरकार को इस बारे में शीघ्र कार्यवाही करने की जरूरत है।

14.02 hrs

**DEMANDS FOR SUPPLEMENTARY
GRANTS ,(GENERAL), 2012-2013**

MR. DEPUTY-SPEAKER: The House shall now take up Item No. 16.

Motion moved:

“That the respective supplementary sums not exceeding the amounts on Revenue Account and Capital Account shown in the third column of the Order Paper be granted to the President of India, out of the Consolidated Fund of India, to defray the charges that will come in course of payment during the year ending the 31st day of March, 2013, in respect of the heads of Demands entered in the second column thereof against Demands Nos. 1, 2, 6, 7, 9 to 14, 16, 19, 20, 27, 29 to 33, 41 to 43, 45, 46, 48, 50, 52 to 54, 57 to 62, 65, 66, 68, 72, 73, 77, 82, 85, 88 to 93, 96, 97, 101, 102 and 104 to 106.”

... (*Interruptions*)

MR. DEPUTY-SPEAKER: Shri Ananth Kumar

... (*Interruptions*)

MR. DEPUTY-SPEAKER: Shri Ananth Kumar.

....(Interruptions)

श्री अनंत कुमार (बंगलौर दक्षिण): उपाध्यक्ष महोदय, आपने सप्लीमेंटरी डिमांड्स फॉर ग्राण्ट्स पर मुझे बोलने के लिए अवसर दिया, इसलिए मैं आपको धन्यवाद प्रेषित करता हूँ। ... (व्यवधान)

आज पूरे देश की अर्थव्यवस्था संकट में है। पांच साल के लिए यू.पी.ए. पहले का जब अवतार हुआ, तब ऐसा सोचा जाता था... (व्यवधान)

उपाध्यक्ष महोदय : सिर्फ अनन्त कुमार जी का भाषण ही रिकार्ड में जाएगा, बाकी किसी की बात रिकार्ड में नहीं जायेगी।

... (व्यवधान) *

श्री अनंत कुमार : प्रधानमंत्री मनमोहन सिंह जी एक अर्थशास्त्री कहलाते हैं और वैसे ही पहले भी जिन्होंने वित्त मंत्रालय संभाला और अब भी वित्त मंत्रालय संभाल रहे हैं, वे भी एक अर्थशास्त्री हैं। ... (व्यवधान)

उपाध्यक्ष महोदय : अनन्त कुमार जी, आप आगे कंटीन्यू करेंगे।

... (Interruptions)

MR. DEPUTY-SPEAKER: The House stands adjourned to meet again at 3 p.m.

14.03 hrs

*The Lok Sabha then adjourned till Fifteen
of the Clock.*

* Not recorded.

15.00 hrs

The Lok Sabha re-assembled at Fifteen of the Clock.

(Shri Francisco Cosme Sardinha *in the Chair*)

... (*Interruptions*)

MR. CHAIRMAN: Hon. Members, please take your seats.

... (*Interruptions*)

MR. CHAIRMAN: Nothing will go on record.

(*Interruptions*) ... *

15.01 hrs

At this stage, Dr. Baliram and some other hon. Members came and stood on the floor near the Table.

... (*Interruptions*)

MR. CHAIRMAN: Nothing will go on record.

(*Interruptions*) ... *

MR. CHAIRMAN: Please take your seats.

... (*Interruptions*)

MR. CHAIRMAN: The House stands adjourned to meet tomorrow, the 13th December, 2012 at 11 a.m.

15.02 hrs

The Lok Sabha then adjourned till Eleven of the Clock on Thursday, December 13, 2012/Agrahayana 22, 1934 (Saka)



* Not recorded.